

**CITY CIVIL AND SESSIONS COURT MUMBAI  
IN THE COURT OF HHJ SHRI. D.S. DESHMUKH  
COURT 21 ADDL SESSIONS JUDGE  
DAILY BOARD DATED 28.08.2020**

Sr. No.	Case Type	Party Name & Police Station
<b><u>HEARING</u></b>		
1.	CR M.A. 995/19	Riddhi Pushkar Gohil in BA- 1469-18 - Vs State -Bhoiwada P. Stn. and Shailesh R. Kadam
2.	A.B.A. 442/2020	Subhash Pramshukhlal Sagar And Anr. Vs State D B Marg Police Station
3.	A.B.A. 536/2020	Rushabh Pradeep Shroff Vs State Gaondevi Police Station
4.	A.B.A. 569/2020	Vikas Sohanlal Godara Vs Customs Marine And Preventive
5.	B.A. MCOC 865/2020	Mangesh Jaishankar Pandey Vs State Kurar Police Station
6.	SPL CRI MA 01/2020	Intelligence Officer Vs Mr. J. Kaleel Rehman
7.	A.B.A. 835/2020	Mr. Samarth Jayantilal Ranawat Vs The State of Maharashtra L.T. Marg Police Station
8.	BA IN MCOC 889/2020	Crime Branch Unit -VII Vs Sukesh Kumar K. Lakshamn Suvama
<b>REPORT, SAY/REPLY</b>		
9.	CR B.A. 889/2019	Firoz Afsar Khan. Vs The State of Maharashtra - L. T. Marg Police Station
10.	CR M.A. 956/2020	Manoj Kumar Meena - Vs Saraswati Dattram @ Muskan
11.	CR M.A. 957/2020	Rajkumar Ranganathan - Vs Marine and Preventive Wing, Customs
12.	CR M.A. 1079/2020	Harish Devraj Rawal in BA 1187 Vs State - L.T.Marg Police Station
<b>ORDER</b>		
13.	CR B.A. 814/2020	Moti Ram --- Appnt. Vs Sr. Intelligence Officer – and State -- Respondent
14.	CRA. 1021/2017	Jolly MAker 1 Premises Co-op. Soc. Ltd. Vs The State of Maharashtra and Mumbai Corporation of G. Mumbai

(Dt.28/08/2020)

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15.	CRA. 1024/2017	Laxman Rohanlal Agarwal- Vs The State of Maharashtra and Mumbai Corp. of Gr. Mumbai
16.	A.B.A. 776/2020	Ankit Deepak Jain Vs State L T Marg Police Station
17.	CR B.A. 1759/2020	Mohd Arif Jahir Ali Shaikh Vs The State - Vashi Ralway Police Station